

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO.950 OF 2019 & IA NO. 951 OF 2019 IN
DFR NO. 2109 OF 2019**

Dated :9th July, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr.Ravindra Kumar Verma, Technical Member**

In the matter of:

The Nile Condominium Association

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) :
Counsel for the Respondent (s) :

ORDER

None represented.

List the matter on **13.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/nr

**(Justice ManjulaChellur)
Chairperson**